

**In the National Company Law Tribunal
Bengaluru, Special Bench**

C.P. (IB)/92(BEN)2018

Court No. 1

Item No. 112

IBC under Sec 7

In the matter of:

M/S SRI P. PRADEEP KUMAR AND OTHERS

.....Petitioner

V/s

M/S GRUHA KALYAN HOUSING PROJECTS
PRIVATE LIMITED

.....Respondent

Order delivered on ..22/04/2021

Coram:

Shri RAJESWARA RAO VITTANALA, Hon'ble Member(J)

Shri ASHUTOSH CHANDRA, Hon'ble Member(T)

For Petitioner(s):

SHRI SHANKAR B. IYER, LIQUIDATOR

For Respondent(s):

NONE

Order

Heard Shri Shankar B. Iyer, learned Liquidator, through Video Conferencing.

Post the case on **28.05.2021**.

Member (T)

Krishna

Member (J)

Recd Copy
from Krishna
Verified
16/05/21
Court Officer

Due to being engaged in preparation of pending disposed of / order reserved cases, this order sheet was not created in CIS website and hence could not get it signed from the Hon'ble Members on time.